

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2802
ANSWERED ON:12.12.2005
FRANCHISE FOR SALE OF PAPER
Murmu Shri Hemlal

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the National Cooperative Consumers Federation of India Limited (NCCF) has been appointed by M/s Hindustan Paper Corporation Limited for onward distribution and sale of paper on an all trade basis;
- (b) if so, the details regarding quantity, period of allocation and price for distribution of paper.
- (c) the profit margin likely to accrue to the NCCF;
- (d) whether this margin is similar to the open market;
- (e) if not, the reasons therefor;
- (f) the norms followed by NCCF Limited in appointing the sole indenting agent to oversee this operation; and
- (g) the reasons for not inviting competitive bids for the said purpose?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

- (a) : Yes, sir. This appointment is initially for Delhi and North Eastern Region.
- (b) : The National Cooperative Consumers Federation of India Limited (NCCF) has informed that the operational details for carrying out the business have not been made.
- (c) to (g): In view of the above, do not arise.